

1	2	3	4	5	6
2.	Grants under Article 275(1) of the Constitution	523.20	1595.87	2074.70	1080.40
3.	Pre-Matric Scholarship for ST students	96.12	51.21	0	0
4.	Post Matric Scholarship for ST students	1350.00	931.36	3123.36	0
5.	Grants-in-aid to Voluntary Organisations' working for the Welfare of STs	0	277.34	251.10	0
6.	Support to Tribal Research Institutes	0	0	0	106.80
TOTAL		2444.32	4815.17	7740.36	1701.56

Skill upgradation and capacity building of tribal SHGs

2701. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government has launched a new scheme for the skill upgradation and capacity building training for tribal Self Help Groups (SHGs) and if so, the details thereof; and

(b) what are the main features of this scheme and the manner in which the tribals would be benefited under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) On April 14th, 2018 Hon'ble Prime Minister of India has announced the launching of Van Dhan Yojana in Bijapur, Chhattisgarh under which one Van Dhan Vikas Kendra was set up, as a pilot project, at a cost of ₹ 25 lakhs of which 25% is to be met by the State Government. This Van Dhan Vikas Kendra is to cater to ten Self Help Groups of thirty tribal gathers each. The Kendras would act as common facility centres for procurement cum value addition to locally available Non-Timber Forest Produce (NTFPs) and skill based handicrafts.

(b) Does not arise in view of reply to (a) above.